## [श्री राम नरेश यादव]

इसका सिर्फ़ एक ही रास्ता है कि सरकार इस स्रोर ध्यान दे स्रौर ध्यान देकर गांव स शहरों की स्रोर जो लोग भाग रहे हैं, उनके लिए वहीं जल्दी से जल्दी व्यवस्था करे।

महोदया, इन्हीं शब्दों के साथ मैं आपको बहुत धन्यवाद देता हूं, जो आपने मूझे इस विषय पर बोलने का समय दिया। धन्यवाद ।

## Kidnapping of Vice-Chancellor of Kashmir University and General Manager of HMT factory in Jammu and ashmir.

SHRI V. NARAYANASAMY (Pondicherry): Madam Vice-Chairman, with a heavy heart I like to raise the issue relating to the kidnapped Central Government officials. The Vice-Chancellor of Kashmir University and the General Manager of the HMT factory kidnapped on Friday last, and their whereabouts were not known this morning. My information that both the Central Government officials have been executed by the JKLF militants.

Madam, about half an hour back. one of the respected Members of this House Shri Fotedar, raised the point whether it is a fact that these two officials have been executed by JKLF militants or not and whether the Home Minister was in a position to inform this House. But, till this time we have not had any response from this Government. The pathetic situation in which the Government has been placed is proved by fact that the Government of Jammu and Kashmir sent a priority through UNI stating that the Jammu and Kashmir Government spokesman today denied the reports killing of the three hostages militants. "Expressing surprise over the reported statement of the Jammu and Kashmir Liberation Front chief. Amanullah Khan in New York, the spokesman said there is no

in the news." Madam, today morning, in all the newspapers we have seen that Amanullah Khen, who is the chief of the JKLF, gave a statement in New York that the officials and two others have executed by the militants. But the Government of India, till 1.30 in the afternoon-and Jammu and Kashmir is being ruled by the Centre today through the Governor-this Government was not in a position to tell facts about he execution of the two important officers and their That shows that this Government is ill-informed, misinformed and at all informed of the events taking place in this country.

Madam, yesterday we raised the issue in this House. The Home Minister responded that he would come out with a statement. Today the House is to be adjourned sine die. Today also the Home Minister said that he would come out with a statement. But, till this time the response of this Government on the kidnapping and execution of these officers is not at all known.

Madam, there is a grave situation prevailing in Kashmir. The Bharatiya Janata Party in its executive meeting at Calcutta, has clearly stated. "Attack Pakistan-occupied Kashmir." They are the allies of the Dal. We also took a tough stand and said that this Government should deal with them in a stern manner. But this Government is silent. Yesterday th∈ Prime Minister said. hope good sense will prevail upon the Pakistan Administration." And they have been telling that we ready for friendly negotiations. What is there for friendly negotiations when Benazir Bhutto the Minister of Pakistan, gives a public call in Pakistan and proclaims thousand-year war against India? But this Government is keeping It only shows that this Government is cowardly, this Government has no guts to rise to the occasion. (Interruptions) ... I feel ashamed of this Government's attitude.

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This Government has no action plan. If these two officers have killed. it is not the Home Minister who should be held responsible. The Prime ter of this country should shoulder responsibility. When they are not in a position to give security to Central Government officials, to the public of Jammu and Kashmir, the minorities of Jammu and Kashmir and the common citizens of Jammu and Kashmir this Government has no right to govern this country.

Therefore, Madam, I would like to know from the honourable Home Minister-who is now here in House-to tell us what is the plan of action by them, whether it is a fact that these two officials have been executed. I would like to have the response of the honourable Minister to this. Further, I would urge upon this Government to take a tough stand against the Pakistan Govern-Otherwise your minority Government will be thrown into the Bay of Bengal.

Thank vou, Madam.

5.00 P.M.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): One minute. I have recevied more than ten requests for association, 1 am sorry, there is no time, So, I cannot allow them.

SHRI S. S. AHLUWALIA (Bihar): It is a very serious matter, Madam.

VICE-CHAIRMAN THE MATI JAYANTHI NATARAJAN): I cannot allow them. (Interruptions)

SHRI S. S. AHLUWALIA: We want to discuss it. Since yesterday we are demanding a statement from the Home Minister. We are not getting any response. Why?

THE MINISTER OF HOME AF-FAIRES (SHRI MUFTI MOHAMMAD SAYEED): I would like to say some-

SHRI MAKHAN LAI, FOTEDAR (Uttar Pradesh): We want to participate in the Special Mention, I would

like to know from the Home Minister one thing. It was promised here yesterday that he would like to make a statement. Yesterday he did not make any statement. This morning also.

SHRI M. M. JACOB (Kerala): The Minister wants to say something.

SHRI MAKHAN LAL FOTEDAR: Do you want to say something? Then, you can speak.

SHRI VIREN J. SHAH (Maharashtra): He is waiting to make a statement.

SHRI MUFTI MOHAMMAD SAYEED: I was ready to make a statement but for the special mentions.

THE LEADER OF THE OPPOSI-TION (SHRI P. SHIV SHANKER): Go ahead with the statement.

SHRI MAKHAN LAL FOTEDAR: Please go ahead.

SHRI MUFTI MOHAMMAD SAYEED: All right. I will go ahead.

SHRT S. S. AHLUWALIA: We are ready to discuss about it.

VICE-CHAIRMAN (SHRI  $_{
m THE}$ MATI JAYANTHI NATARAJAN): Since he is making a statement in to the request of the response Members, no copy is available. (Interruptions)

SHRI MAKHAN LAL FOTEDAR: In the morning also we had requsted you that the Home Minister should make a statement. During the day also we requested the Chair that the Home Minister should be directed to make a statement on this special incident.

SHRI MUFTI MOHAMMAD SAYEED: I was not allowed.

SHRI MAKHAN LAL FOTEDAR: Yesterday also the Chair had ordered that the Home Minister should make a statement. He must make copies of the statement available to Members. That is the point.

[RAJYA SABHA]

[Shri Makhan Lal Fotedar]

SHRI VIREN J. SHAH: I think the Leader of the Opposition mentioned this morning that after the special mentions the Home Minister might make a statement, to which he agreed He is making it now.

SHRI MAKHAN LAL FOTEDAR: When have you joined the Government.

SHRI VIREN J SHAH: I am giving critical support.

M. M. JACOB: Whatever happens now...(Interruptions)

THE VICE-CHAIRMAN (SHRI-MATIJAYANTHI NATARAJAN): I have identified Mr. Jacob.

SHRI M. M. JACOB: If the Minister is not ready with the written statement or things like that now, should have the right to ask questions if the Minister makes a statement now. It is automatic. You should allow our Members to seek clarifications.

SHRI V. NARAYANASAMY: All the Members should be allowed to seek clarifications.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Do you want to wait until the copies are available?

SHRI MAKHAN LAL FOTEDAR: Let him make a statement. But every Member whoever desires, should have the right to ask questions.

THE VICE-CHAIRMAN (SHRI-MATT JAYANTHI NATARAJAN): Members must see that the Hon. time now is 5 O'clock.

SHRI MAKHAN LAL FOTEDAR: We can extend it.

THE VICE-CHAIRMAN MATI JAYANTHI NATARAJAN): I am just putting it before the House.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Let me make a submission. We are having special mentions now, I am told that there are three, four, more. In the meantime, this issue has come up in the form of a special mention,

and this also demands, and rightly so, that the Home Minister should make a statement, and he has rightly agreed to it. I am on the point of procedure. mentions have been taken Now the request has been made for a statement by the Home Minis-So, you have got to be very clear whether we are discussing the special mention, and it is easy to convert it into a statement by the Home Minister or what? (Interruptions) Just a minute.. We should be very clear on the procedure side at least for the future also. Special Mentions are special mentions, and they do not clarifications. If a statecall for ment has got to be made . . . (Interruptions)

THE VICE-CHAIRMAN (SHRI-JAYANTHI NATARAJAN): MATILet him finish.

SHRI JAGESH DESAI (Maharash tra): May I remind that a special mention was converted into a debate for the whole day?

SHRI S. S. AHLUWALIA: This is a very serious matter.

SHRI M. S. GURUPADASWAMY: 1 am not objecting to anything at all. Why are you worried?

Therefore, my submission is: the special mentions be over, treat them as over, then let him make a statement and we can ask for clarifications later.

THE VICE-CHAIRMAN (SHRI-JAYANTHI NATARAJAN): All right. We are taking up special mentions first.

SHRI M. M. JACOB: That is a good suggestion. We agree to that.

THE VICE-CHAIRMAN (SHRI-M.ATI JAYANTHI NATARAJAN): All right. Shrimati Sayeeda Khatun. There are three mentions. They have to be finished before the Minister's statement and clarifications thereon.

SHRI MAKHAN LAL FOTEDAR: Are you going to extend the House? THE VICE-CHAIRMAN (SHKI-MATI JAYANTHI NATARAJAN): I presume that we are going to do it. (Interruptions)

Need for inclusion of persons with transplanted Kidneys in the Handicapped Category

कुमारी सईबा खातून (मध्य प्रदेश) : उपसभाध्यक्ष महोदया, ग्रापने जो स्पेशल मैंशन के माध्यम से किडनी ट्रांसप्लांट व्यक्तियों को विकलांगों की श्रेणों में रखने के बारे में बोलने का मौका दिया, इसके लिए मैं श्रापकी शुक्रगुजार हूं।

महोदया, गर्दा प्रत्यारोपित व्यक्तियों को विकलांगों को श्रेणी में घोषत करने के लिए में सरकार का ध्यान ब्राक्षित करना चाहती है। इस अपरेशन में पूर्व मे कम से कम 80,000 रुपए और चिकित्सा के बाद में 70,000 रुपए खर्च होते हैं। गुर्दे प्रत्यारोपण के बाद गुर्दे को सफलतापूर्वक कार्य करते रहने हेतु इवोरान ग्रथवा साइक्लोस्पोरिन गोलियों को नियमित रूप से आजीवन खाना ग्रावण्यक है। ये दवाए भारतवर्ष में नहीं बनाई जाती तथा विदेशों से ग्रायात की जाती हैं जिसमें भारत सरकार कस्टम गुलक लगाती है जिससे प्रत्येक गुर्दा प्रत्यारोपित व्यक्ति इमोरान गोली खाँने वाले को ग्राजीवन लगभग एक हजार रुपए प्रति माह एवं साइवलोस्पोरिन खाने वाले को 6 हजार से 7 हजार रुपए तक प्रति माह जीवन रक्षा हेतु दवाश्रों में खर्च करना पडता है।

शासन द्वारा घोषित विकलांग की श्रेणों में बाहरी ग्रंगों का ग्रविकसित होना या खराब होना ही शामिल है जब कि इस तरह के विकलांगों को ग्राजीवन जावन रक्का हेतु दवाग्रों में ग्रंधिक नहीं खर्च करना पड़ता है तथा वह भी शासन द्वारा घोषित नीति के श्रनुसार रोजगार इत्यादि प्राप्त कर ग्रंपना जीवन यापन करते रहते हैं। जब कि गुर्दी प्रत्यारोपित व्यक्ति का ग्रांतिक ग्रंश स्वयं का गुर्दी खराब होने से गुर्दी रोपण की चिकत्सा जो कि बहुत ही मंहगी है, उसके साथ

ही जीवन रक्षक दवाओं हेतु प्रति माह 1000 रुपये से 7000 रुपए तक व्यय करना पड़ता है जो कि सामान्य परिस्थिति के रोगी की चिकित्सा करवाना एवं जीवन भर जीवन रक्षक दवाओं पर होने वाला व्यय सरकार की मदद के बिना जीवन बचा पाना संभव नहीं है।

Mentions

ग्रतः मेरा माननीय मंत्री जी से नम्य निवेदन है कि गुर्दा प्रत्यारोपित व्यक्तियों को भी विकलांगों की विक्षिष्ट श्रेणी में रखा जाए जिससे विकलांगों को मिलने वाली समस्त सुविधाएं इन गुर्दा प्रत्यारोपित व्यक्तियों को भी मिल सके तथा इमोरान एवं साइक्लोस्पोरिन जैसी जीवन रक्षक दवाग्रों पर लगने वाले कस्टम गुल्क को शासन पूरो तरह से माफ करे जिससे इन रोगियों पर ग्राजीवन पड़ने वाला ग्रांथिक बोझ कुछ कम हो सके।

महोदया, इस तरह के मरीजों को डाइलसिस पर जिंदगी भर <sup>र</sup>हना पड़ता है जब कि डाइलेसिस की सुविधा केवल बड़े-बड़े शहरों के अस्पतालों में ही है। मुझे बड़े श्रफसोस के साथ कहना पड़ता है कि रीवां मेडिकल कालेज मे अब तक इस की सूविधा नहीं है। मेरा सरकार से निवेदन है कि जहां-जहां मेडिकल कालेज हैं कम से कम वहां तो इस तरह के मरीजों के लिए तमाम सहलियतें दिए जाने के भ्रादेश पारित किए जाएं भ्रीर किडनी ट्रांसप्लांट व्यक्तियां को विकलांगों की श्रेणी मे घोषित करने का कष्ट किया जाए। इनके रोजगार ग्रांदि की भी व्यवस्था श्रगर विकलांग की श्रेणी में श्रा जाएं तो हो सकती है जिससे इन व्यक्तियों की ग्राधिक समस्या का भी कुछ हद तक निदान हो सकता है।

महोदया, इस पर मुझे एक णेर के साथ अपनी बात समाप्त करनी है:

"कोई इंसान किसी इंसान को क्या देता है।

ग्रादमो एक सहारा है खदा देता है।"

जब खुदा ने इस सरकार को इन गरीवों, लाचारों का सहारा बनाया है